

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed (Rs.)	Date of admission/update	Amount of claim admitted (Rs.)												
1	Central Bank of India	Secured Creditor (FC)	05.09.2024	1,66,00,54,846	20.09.2024	1,66,00,54,846	No	29.49	-	-	Annexure-A	-	-	-	-	-	-	-
2	State Bank of India	Secured Creditor (FC)	06.09.2024	88,98,80,705	20.09.2024	88,98,80,705	No	15.81	-	-	Annexure-A	-	-	-	-	-	-	-
3	Union Bank of India	Secured Creditor (FC)	07.09.2024	28,17,85,076	20.09.2024	28,17,85,076	No	5.01	-	-	Annexure-A	-	-	-	-	-	-	-
4	Bank of Baroda	Secured Creditor (FC)	10.09.2024	1,45,53,83,453	20.09.2024	1,45,53,83,453	No	25.86	-	-	Annexure-A	-	-	-	-	-	-	-
5	Bank of India	Secured Creditor (FC)	13.09.2024	1,34,15,72,201	20.09.2024	1,34,15,72,201	No	23.83	-	-	Annexure-A	-	-	-	-	-	-	-
	Total (A)			5,62,86,76,281		5,62,86,76,281		100.00					0	0	-	-	-	-

Summary of List of Unsecured Financial Creditors: List of Financial Creditors (Unsecured)

Annexure-4

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim	Details of Security Interest	Details of guarantee, if any, held in relation to	Amount of any mutual credit, debts etc. - may be	Details of any mutual credit, debts etc. - may be	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)												
-																		
	Total (B)			-		-		-					-					




Security Interest:**a) Primary Security:**

- The whole of the Current Assets of the Corporate Debtor namely, stocks in trade, Stores and Spares not relating to Plant and Machinery (Consumable stores and Spares), Packing Materials, Bills Receivable and book Debts and all other movables, both present and future whether now lying loose or in cases or which are now lying or stores in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stores or be in or about of the Borrower's factories, premises and Godowns situated at Various places in Delhi in the State of Delhi or wherever else the same may be or be held by and party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, howsoever and whosoever in the possession of the Borrower and either by way of substitution or addition. On Ist pari-passu amongst all the lender banks for the working capital facility consortium. (As per the working capital facilities granted Under Consortium)
- Pledge of TDR for WC Non-Fund based limit.

b) Third Party Collateral:

- Property situated at Khata no. 00192, 00249, 00251 & 00042, Khasra no. 190, 32,166 & 167, Village Fhaityabad Nithora Pargana, Loni tehsil, Dist. Ghaziabad UP owned by M/s World Window Exim Pvt Ltd-group concern
- Property situated at Khata no. 00535 & 00536, Khasra no. 1577, 1578 & 1579, Village Loni (Chakbandi Area), Pargana Loni, Tehsil & Dist Ghaziabad UP owned by M/s World Window Estate Pvt Ltd-group concern

c) Personal Guarantee:

Name of Personal Guarantors:

1. Mr. Piyush Goyal
2. M/s. World Window Exim Pvt Ltd
3. M/s. World Window Estate Pvt Ltd
4. M/s. Dharitrimaa Urja Pvt. Ltd.

